

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 104, 105 & 106 of 2012**

**Dated : 7<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Company Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur**  
**Mr. Vishal Anand**

**Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan**  
**Ms. Richa Bharadwaja for R-1**

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Respondent No.1 for some time.

Post the matters for further submissions on **29.05.2013 at 2.30 p.m & on 30.05.2013 at 12.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**  
*ts/vt*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**